

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.3423  
**TO BE ANSWERED ON 31<sup>ST</sup> MARCH, 2023**

**AMENDMENT IN FIFO PRINCIPLE**

3423 SHRI AYODHYA RAMI REDDY ALLA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government intends to make changes to the First In, First Out (FIFO) principle adopted by the Food Corporation of India (FCI) which mandates that grain that has been procured earlier needs to be distributed first, which has been said to be ineffective in terms of time and cost associated with the same, if so, the details thereof; and
- (b) the details of other such measures being taken to review and reform the FCI processes?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

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(a) & (b): The Government does not intend to make any change for First In, First Out (FIFO) principle. The performance of Food Corporation of India (FCI) is reviewed from time to time and the requisite steps are taken accordingly.

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